Fax No. 0612-2504088

Ext.-601 Off. - 2504111.

Ph: Off: P.B.X.- 2504071-73-75-76,

Dated, Patna the 21st Jan., 2022

प्रेषक / From:-

अरुण कुमार झा

महानिबंधक,

पटना उच्च न्यायालय, पटना

Arun Kumar Jha Registrar General, High Court of Judicature at Patna.

To,

The Registrar General,

High Court of Manipur

Imphal, Mantripukhri-795002.

Sub: Information regarding the functioning of the office of the Principal Magistrate of Juvenile Justice Board (JJB). Sir,

With reference to your letter no.-290 dated 10.01.2022 on the subject noted above, the following information, in response to your queries, is being provided: -

- The Appointing Authority of the Principal Magistrate of the Juvenile 1. Justice Board is the Patna High Court whereas, Reporting Authority is the learned District and Sessions Judge of the concerned judgeship.
- 2. The service and conduct including leave of the Principal Magistrates of the JJB are governed by the Cadre Rules as applicable to other Judicial Officers of the State.

This is for your information and needful.

Yours faithfully

Registrar General